

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL Nos. 306 & 307 of 2013

Dated : 18th December, 2014

M/s Maithon Power Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the parties, post the matter on **29.01.2015.**

COURT MASTER